



\$~3(Company Side)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 376/2010 & CO.APPL. 405/2021

MRS. USHA KHANNA & ANR

..... Petitioners

Through: Mr. Sanjeev Mahajan, Adv. for

Applicant in C.A. 775/2017 &

C.A. 776/2017

versus

M/S D.R. GAUR PROJECTS PVT. LTD. Respondent

Through: Mr. Kunal Sharma, Adv. with

Mr. Shubhendu Bhattacharyya,

Adv. Counsel for OL

Mr. Simon Benjamin, Adv. appearing for Noticee Mr. Satish Kalra & Mr. Yadav Ram

Gupta

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 18.08.2021

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(Video-Conferencing)

- 1. Owing to paucity of time, it is not possible to hear this matter today.
- **2.** Accordingly, re-notify on 1st September, 2021.

C.HARI SHANKAR, J

AUGUST 18, 2021

SS